NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

TP No. 108/397-398/NCLT/AHM/2016 (New) CP No. 76/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.04.2017

Name of the Company:

Pinakin Kharwar

V/s.

Nagina Processors Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. DHIRENE R.DAVE

2. S- Sirbymarayen

PCS

Respondents

Learned Advocate Mr. S. Suryanarayanan present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondent.

Heard arguments of Learned Counsel for Petitioner and Learned PCS for Respondent.

For further reply arguments of learned Counsel for petitioner.

List the matter on 25.04.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of April, 2017.